



केन्द्रीय माध्यमिक शिक्षा बोर्ड

(मानव संसाधन विकास मंत्रालय, भारत सरकार के अधीन एक स्वायत्त संगठन)

CENTRAL BOARD OF SECONDARY EDUCATION

(An Autonomous Organisation under the Ministry of Human Resource Development, Govt. of India)



No/CBSE/AFF/ 2020/

Dated: 29.07.2020
Circular No.11/2020

To,
All Heads of Institutions
Applied for fresh affiliation,
All Inspection Committee Members

SUB: INSPECTION OF SCHOOLS REGISTERED FOR FRESH AFFILIATION UPTO SESSION 2021-22 -REG

As per clause 10.1.10 of Affiliation Bye-Laws, 2018, the Board appoints an Inspection Committee for physical inspection of the School to assess the suitability of the school for affiliation.

In this connection, after scrutiny of applications for the session up to 2021-22, the Board has constituted Inspection Committees. Due to non-functioning of school during COVID-19 pandemic situation, the Inspection Committee is not able to conduct inspection of the school which is causing delay in timely affiliation of schools. This will lead to loss in academic learning process of students.

Hence, keeping in consideration the adverse impact of delay in affiliation on the learning process of students, the Competent Authority of the Board after due examination has accorded special permission to carry out physical inspection of the schools whose applications are registered upto session 2021-22 without physical presence of students in the schools and with physical presence of some of the teaching staff which should include Principal, PET, Wellness Teacher, Counselor, Librarian and selected few teachers. The Inspection Committee is required to visit the school to verify facilities, physical infrastructure, documents and essential statute certificates of the school. The Inspection Committee will also verify the learning outcome/academic parameters in school through interaction with teacher and students through online classes.

This provision will continue till the time schools start normal functioning with physical presence of students and will be applicable for all fresh applications (excluding upgradation) registered upto the session 2021-22. The school authority and Inspection Committee are required to adhere to and scrupulously follow existing COVID-19 Guidelines during the inspection.

This is for kind information of all concerned.

Anurag Tripathi

(ANURAG TRIPATHI)
SECRETARY

Copy to:

1. EO to Chairman – for kind information of Chairman CBSE
2. All Heads of Departments / Regional Directors of the Board for information and further dissemination of information to schools.
3. The Head (M&PR), CBSE for further publicity of this circular.
4. All Regional Officers/Heads of COEs of the Board for information and further dissemination of information to schools.
5. The Joint Secretary (IT), CBSE, Preet Vihar, Delhi to modify the online system accordingly

Anurag Tripathi

(ANURAG TRIPATHI)
SECRETARY



"शिक्षा केन्द्र", 2, सामुदायिक केन्द्र, प्रीत विहार, दिल्ली-110092
"SHIKSHA KENDRA" 2, COMMUNITY CENTRE, PREET VIHAR, DELHI-110092

